

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

STARRED QUESTION NO:575  
ANSWERED ON:05.05.2000  
DISINVESTMENT SHARES OF ITDC  
BOLLA BULLI RAMAIAH

**Will the Minister of DISINVESTMENT be pleased to state:**

(d) whether the Government propose to sell off the shares of ITDC after separating each Hotel into subsidiary; and

(e) if so, the reasons therefor?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE C  
DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY)

(a) to (b) A Statement is laid on the Table of the Sabha.

STATEMENT IN RESPECT OF LOK SABHA STARRED QUESTION NO. 575 FOR 05.05.2000 REGARDING DISINVEST  
SHARES OF ITDC.

(a) to (b) The Government has accepted the recommendations of Disinvestment Commission in regard to disinvestment in ITDC. So far hotel operations of ITDC are concerned, the main recommendations of the Commission are as under.

I. Hotels situated in prime locations like Delhi and Bangalore may be handed over to established hotel chains through a competitive bidding process to be run on a long term structured contract on lease-cum-management basis.

II. Other hotels may be de-merged into separate corporate identities and the disinvestment in the new companies will be through sale of 100% Government shareholding in them.